1.0.A.315/2012

17-10-13 Hogitting of D.S. List con 25-11-13.

25.11.13.

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CCP 36/12 In O.A. No. 315/10

## Hon'ble Shri Navneet Kumar, Member (J) Hon'ble Ms. Jayati Chandra, Member (A)

Shri Dharmendra Awasthi, learned counsel for the applicant fairly submitted at bar that the order passed by the Tribunal in O.A. No. 315/10 dated 4.11.11 has been complied with. The copy of the order dated 11.1.2013 indicating that the order passed by the Tribunal has been complied with is taken on record.

Since the learned counsel for the applicant fairly submitted that the order has been complied with, nothing survive to be adjudicated in the present contempt petition. Accordingly, contempt petition is dismissed. Notices issued, if any, stands discharged.

Shri Rajendra Singh, learned counsel appearing on behalf of the Respondent No. 1 is present.

Member(A)

Member(J)

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